Written Answers to

Registration under AAY

2306. SHRI K. SOMAPRASAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of APL and BPL ration card holders benefited under the PDS;
- (b) the monthly entitlement of quantity of foodgrains to a ration card under AAY;
- (c) the total number of persons registered or eligible under AAY all over the country; and
 - (d) the number of persons registered under AAY in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) Under the National Food Security Act, 2013 (NFSA), which has been adopted by all States/UTs, subsidized foodgrains are issued to States/UTs for distribution under two categories beneficiaries/families i.e. Priority House Hold (PHH) and Antyodaya Anna Yojana (AAY). APL and BPL categories have been delinked from the NFSA provisions.

- (b) AAY families are entitled to receive 35 kg. of subsidized foodgrains per month.
 - (c) 2.50 crore families maybe covered under AAY category across the country.
 - (d) Approximately 5.96 lakh AAY families are registered in Kerala.

Payment of arrears to sugarcane growing farmers

2307. SHRI D. KUPENDRA REDDY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has taken any steps for the payment of sugarcane price arrears of farmers in the country;
- (b) if so, the details thereof along with amount disbursed and number of farmers who received the arrears; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI. C. R. CHAUDHARY): (a) to (c) In sugar season 2014-15, cane price arrears of sugarcane farmers had peaked at ₹ 21,837 Crores in April, 2015. To mitigate the situation and to improve the liquidity position